## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5294 ANSWERED ON:13.12.2010 ERADICATION OF CHILD LABOUR FROM INDUSTRY Kashyap Shri Virender;Mani Shri Jose K.;Rani Killi Krupa

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has taken any measures to eradicate child labour in hazardous industries like the beedi, carpet, textile and mining industries;

(b) if so, the details thereof, State-wise;

(c) whether the Government has proposed any scheme to reduce child labour especially in hazardous industry; and

(d) if so, the details in this regard alongwith the number of child labourers rescued from different hazardous industries who have been rehabilitated in the last three years?

## Answer

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): The Child Labour (Prohibition & Regulation) Act, 1986 prohibits employment of children below the age of 14 years in 18 occupations and 65 processes including children working in Bidi, Carpet, Textile and Mining industries.

(c): Government is implementing National Child Labour Project (NCLP) scheme for the rehabilitation of Child Labour, in 266 districts in 20 states. Under the NCLP scheme children withdrawn from work are admitted into the special schools where they are provided with bridging education, vocational training, stipend, health care and mainstreamed to the regular education system.

(d): In the last three years 298611 child labourers have been withdrawn from hazardous work and rehabilitated through special schools and finally mainstreamed into formal education system.